

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1164/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017


NAME OF THE COMPANY: MX Thirumalesh & Anr
Vs
Premla Projects Ltd

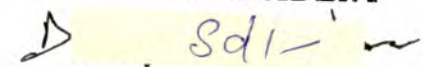
SECTION OF THE COMPANIES ACT: 433(e) & (f), 434(1)(a) & 439(b)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

The matter has been called twice. No compliance certificate has been filed in terms of the order dated 26.04.2017 nor any one has put in appearance in support of the Petition. Dismissed for non-prosecution.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

25.05.2017
V.Sethi